



**Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
(Judicial Administration Section)  
Civil Secretariat Srinagar.**

OM No: -LD(Estt)/2017-Misc  
Dated: - 17.05.2018.

Subject :- Furnishing of performance report of all the Law Officers conducting the cases of all the departments including PSUs, Corporations etc before the Hon'ble High Court Wing of Srinagar/Jammu.

**The Undersigned is directed to refer Financial Commissioner/Principal/Secretary/Commissioner/Secretary/Secretary to Government \_\_\_\_\_ Department and all the Heads of Departments to this departments OM of even no. dated 02.05.2018, followed by reminder dated 09.05.2018 regarding the subject cited above and to request that the desired information is still awaited which may kindly be expedited. The information shall reach the Department of Law, Justice and PA by or before 04.00pm on 18.05.2018 otherwise it shall be deemed that the performance of the concerned law officer is satisfactory and the report furnished after the given time and date shall not be entertained.**

**The matter may be treated as most urgent.**

(Khursheed Ahmad Bhat)  
Deputy Legal Remembrancer

Financial Commissioner, Principal Secretary, Commissioner/Secretary to Govt

\_\_\_\_\_  
All Heads of Departments